

IN THE SUPREME COURT OF INDIA

CRIMINAL ORIGINAL JURISDICTION

WRIT PETITION (CRIMINAL) 181 OF 2012

Life Convict Lal Singh @ Manjeet Singh ...Petitioner(s)

Versus

State of Punjab & Anr. ...Respondent(s)

J U D G M E N T

Dipak Misra, J.

In view of the judgment passed in Criminal Appeal No. 171 of 2016 today, the present Writ Petition stands disposed of.

.....J.
[Dipak Misra]

New Delhi;
June 29, 2016

.....J.
[Shiva Kirti Singh]